

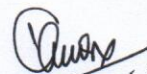
File No. 1-2/Food Handler Training/FSSAI/2012
Food Safety and Standard Authority of India
(A Statutory Authority established under the Food Safety & Standard Act, 2006)
(Training Division)
FDA Bhavan, Kotla Road, New Delhi- 110 002

Dated: 10.08.2021

Sub: Directives to empaneled Training Partners under FoSTaC

Food Safety Training & Certification (FoSTaC) programme was launched by FSSAI in 2017 with an intention to create a training ecosystem for FBOs and ensure that food safety aspects are followed by all. FoSTaC programme has completed more than 4 years since inception and has successfully trained more than 5 Lakh Food Safety Supervisors till date. Based on the feedback from various stakeholders, Terms & conditions are being revised as under:

- a) The restrictions on the geographical empanelment and preferred FoSTaC training courses have been withdrawn. Under the revised Terms & Conditions, Training Partners are eligible to conduct trainings in any location of the country and can opt for any training course available under the FoSTaC Programme.
- b) Training partners are not required to send request separately for modifications in their Empanelment, in terms of geographical extension and addition of training courses. Revised certificate of empanelment will be issued to all the empanelled Training Partners.
- c) Training Partners are advised to get themselves enrolled on the Government e-Marketplace portal as Training Service Provider for FoSTaC trainings at the earliest, as various State government departments & FDA may seek bids for conducting FoSTaC trainings through Government e-Marketplace portal.
- d) Training Partners are free to organise the FoSTaC training on their own provided the information of such trainings are shared with the State/UT FDA mandatorily.
- e) Training Partners are advised to share the detailed information of their mobilisation partner and the individuals involved in the mobilisation with the local FSO/DO mandatorily.
- f) Training Partners are further advised to clear the pending training calendars existing in the portal in the same financial year. No requests would be accepted by the Training division after the completion of the financial year.



Pritha Ghosh

Deputy Director (Training)
FSSAI HQ, New Delhi

To:

1. **Training Partners** – For compliance.

Copy to:

1. **State FDA** - It is requested to note the revised Terms and Conditions under the FoSTaC programme. Training Partners are now free to conduct trainings in any state. However, it is advised to schedule at least two FoSTaC training in each districts of a State in each quarter.